

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22.05.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/3/2017  
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD & 3 OTHERS  
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1	G. SHREEPAL	Pushpa	
2	MANAK CHAND	PETITIONER	
3	G. NARRESH KUMAR	PETITIONER	G. Narresh Kumar

**ORDER**

Representatives for both the parties are present. It has been submitted that they require more time for execution of the terms and conditions of settlement arrived at between the parties, and prayed for time. At request, time is enlarged.

In the meantime, the 2<sup>nd</sup> Respondent is directed to co-operate with the Petitioners for the purpose of compliances with the provisions of the Companies Act, and to carry on the day to day affairs of the R1 Company. In this regard, the Petitioners will make request to R2 for seeking co-operation. Put up on **05.08.2019 at 10.30 A.M.**